CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A. No.108/99

Monday, this the 22nd day of February, 1999.

CORAM

HON'BLE MR A.M. SIVADAS, JUDICIAL MEMBER

Baby.P, Casual Mazdoor,
Office of the Sub Divisional Engineer (Auto II),
Central Telephone Exchange,
Calicut -1, residing at
Kuttimon House,
Veliyancheripadam, Calicut.

.. Applicant

By Advocate Mr M. Paul Varghese

Vs.

- Junior Telecom Officer, Buildings, Telephone Exchange, Calicut - 673 001.
- General Manager, Telecommunications, Calicut.

.. Respondents

By Advocate Mr Govindh K. Bharathan, Sr. CGSC.

The application having been heard on 22,2.99, the Tribunal on the same day delivered the following:

ORDER

Since the Miscellaneous application for condonation of delay is dismissed, the Original application is dismissed.

No costs.

Dated the 22nd day of February, 1999.

A.M. SIVADAS JUDICIAL MEMBER

P.22299